NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 199/397-398/NCLT/AHM/2016 C.P. No. 198/397-398/NCLT/AHM/2007

Coram: HON'BLE MR. BIKKI RAVEENDRA BABU MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

Name of the Company:

Jagran Prakashan Ltd.

V/s.

Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. MR. DHRUV DEWAN, Adv.	Advocate	PETITIONER	thrus
2. MR-KOSTUBUDEVNANIAM.	Advocate	PETITIONER	fortull.
3. Mr. Paurabh Sopalear. Senior Advocate with Mr. Sandeep Singhi with		Rospondent No. 546	James.
Ms. Popham Mathur with Ms. Trisha Baxi for Singhi & W.		Respondent	Bedis

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostubh Devnani present for Petitioner. Learned Advocate Mr. Rohan Shah present for Respondent no. 2. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Respondents no. 5 and 6. None present for other

Respondents.

4. Mr. Rohan Shot

Written arguments filed by Respondent no. 2.

Heard further arguments of Learned Counsel for Petitioner.

For arguments of Learned Counsel for Respondents.

List the matter on 28.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of July, 2017.